

CENTRAL ADMINISTRATIVE TRIBUNAL

LUCKNOW BENCH, LUCKNOW

Original Application No.332/00647/2019

This the 6th Day of January 2020

HON'BLE MS. JASMINE AHMED, MEMBER (J)

HON'BLE MR. DEVENDRA CHAUDHRY, MEMBER (A)

Utkarsh Agarwal, aged about 34 years, son of Shri S.P.S.Agrawal, resident of House No. 5/102, Vikas, Nagar, Lucknow.

.....**Applicant**

By Advocate : Shri Yash Pal Singh

Versus

1. Union of India, through the Secretary, Ministry of Human Resource Development Shashi Bhawan, New Delhi.
2. Commissioner, Kendriya Vidyalaya Sangathan, 18 Industrial Area, Shaheed Jeet Singh Marg, New Delhi 110016.
3. Joint Commissioner (Administration), Kendriya Vidyalaya Sangathan, 18 Industrial Area, Shaheed Jeet Singh Marg, New Delhi -110016.
4. Assistant Commissioner (Establishment-1), Kendriya Vidyalaya Sangathan, 18 Industrial Area, Shaheed Jeet Singh Marg, New Delhi.

...**Respondents**

By Advocate : Ms. Pushpila Bisht

ORDER (ORAL)

Delivered By Hon'ble Ms. Jasmine Ahmed, M-(J)

Learned counsel for applicant is present and seeks permission from this Court to withdraw this O.A. with liberty to file a fresh O.A. with better documentation which is allowed.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty to file a better O.A.

MEMBER -J

MEMBER -A

V.